

(a) whether under Core Area Development Plan, some funds had been sanctioned for the development of Srinagar and Jammu Cities ; and

(b) if so, the details of the amount sanctioned for the development of both the cities separately ?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :** (a) Funds have been sanctioned only for the Srinagar Core Area Development Project:

(b) Out of the total estimated cost of Rs. 55.70 crores, Rs 28/- crores are to be made available during 1989-90, of which Rs. 5/- crores would be from the approved plan of the State through adjustments and Rs. 23/- crores by way of additional Central assistance. The balance of Rs. 27.70 crores would be built into the State's plan 1990-91. The following works are sanctioned in the Srinagar Core area.-

	(Rs. in crores)
(i) Roads and Circular System	20.00
(ii) Basic Services in the Core Area.	23.00
(iii) Community Facilities	5.00
(iv) Public safety system	4.10
(v) Public Distribution System	0.30
(vi) Improvement around shrines and tourist spots.	0.30
(vii) Re-location of shops and houses dislocated.	3.00
<b>Total</b>	<b>55.70</b>

### **Metro Railway in Delhi**

137. **PROF. VIJAY KUMAR MALHOTRA:** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the progress made so far in regard to the proposed Metro Railway in Delhi;

(b) when the construction work of the Metro Railway is likely to start and the target fixed for its completion; and

(c) the total cost of the project?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :** (a) M/s. Rail India Technical & Economic Services Ltd. (RITES) have been entrusted by the Delhi Administration with the task of preparing a detailed Feasibility Report for a Meet Transit System for Delhi. The Report is due by May 1990.

(b) and (c). In view (a) above does not arise.

### **Proposal to Increase Allocation for Health Schemes During Eighth Plan**

138. **SHRI R. JEEVARATHINAM:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to increase allocation for health schemes and maternity services for rural areas during the Eighth Plan; and

(b) if so, the details thereof?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUFRAY) :** (a) and (b). The 8th Five Year Plan is still in the process of formulation and no firm and final decision has yet been taken regarding the allocations for various schemes/sectors during the 8th Five Year

Plan. However, the Working Groups and the Steering Committees constituted for the purpose of Health and Family Welfare have suggested increase in allocation for health schemes and maternity services for rural areas during the 8th Five Year Plan.

#### **Clearance to Irrigation Projects in West Bengal**

139. SHRI CHITTA BASU: Will the Minister of WATER RESOURCES be pleased to state :

(a) the details of the Irrigation Project in West Bengal awaiting Central clearance; and

(b) the steps proposed to be taken for their early clearance?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) 2 major project namely Subernarakha Barrage Project and Modernisation of Kangsabati Project.

(b) These projects have been techno-economically appraised and recommended to the Planning Commission subjects to the State Government obtaining the environmental clearance.

#### **Consumer Price Index**

140. SHRI RAM NAIK: Will the Minister of LABOUR AND WELFARE be pleased to state :

(a) whether several Central Trade Union Organisations have complained that the price index does not reflect the increase in prices of various items properly;

(b) whether they have demanded several times for reconstitution of the price index;

(c) if so, the action taken so far; and

(d) whether there is any proposal to review the matter and the draw a time-bound programme for reconstitution of the price index?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). Representations have been received from some Workers, Organisations pointing out the decline in the Consumer Price Index for industrial workers with base 1982=100, for the month of December, 1988 as compared to November, 1988, Representations have also been received from some Workers, Organisations demanding the withdrawal of the series with base 1982=100

(c) and (d). The series of Consumer Price Index with base 1960=100 was based on the results of the Family Living Survey conducted during 1958-59. With the passage of time, the Consumer Price Index based on this survey has become out of date. The new series with base 1982=100 which is based on the actual consumption expenditure pattern, as revealed by the Family Income & Expenditure Survey conducted during 1981-82, was introduced, effective from the month of October, 1988, after holding consultation at national and regional levels with the employers, employees and the State Governments. As such the question of review or reconstitution of the Consumer Price Index with base 1982=100 at this stage does not arise.

#### **Permission to Sick Mills to Sell Surplus Land in Bombay**

141. SHRI RAM NAIK: Will the Minister of TEXTILES be pleased to state :

(a) whether any sick textile mills in Bombay have sought permission for selling their surplus land;